

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1276 OF 2024

IN THE MATTER OF:

SUDARSHAN SINGH & OTHERS APPLICANT

VS

STATE OF PUNJAB & OTHERS RESPONDENTS

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PLACE - PATHANKOT
FILED ON : 15.11.2025

Amended
APPLICANTS
THROUGH COUNSEL
MRS. MENA TARNAICH,
P/2811/2007
ADVOCATE FOR APPLICANTS
DISTRICT COURTS PATHANKOT
M- 91-9417443900; menatarnaich@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

ORIGINAL APPLICATION NO. 1276 OF 2024

IN THE MATTER OF:

SUDARSHAN SINGH & OTHERS Versus STATE OF PUNJAB & OTHERS

Affidavit by Applicant No.2 Arvind Singh

I Arvind Singh S/o Shri. Vijay Singh r/o, Village Dehriwal, PO-Sarna, Tehsil & District Pathankot being well conversant with the facts of the case do solemnly affirm on oath as under-

1. That the deponent is applicant no-2 in OA 1276/2024 & through this affidavit is Placing on record the Pen Drive marked as **Annexure -1** containing Videos dated-Video. No-1 dated 03.11.2025, Video. No-2 dated 06.11.2025, Video. No-3 dated 06.11.2025, Video. No- 4 dated 13.11.2025 the News Report of AMI News ., Video. No-5 dated 15.11.2025, & Video. No-6 dated 22.07.2025 .
2. That the deponent is also placing on record the photograph showing the illegal mining & its extent done by Respondent no 9 & 10 in Village Akalgarh dated 3.11.2025 Latitude- 32.236115 - Longitude – 75.601485 & dated - 6.11 2025 Latitude- 32.236482- Longitude – 75.601342 as Annexure A/2, Photograph dated 6.09.2025 Annexure – 3, Photograph dated 6.09.2025 Annexure – 4 showing illegal mining by Pock lane machine , Photograph dated 4.09.2025 Annexure – 5, Photograph dated 15.07.2025 Annexure – 6, Photograph dated 3.03.2025 Annexure – 7, Photograph dated 25,02.2025 Annexure – 8.



Arvind Singh

3. That the deponent is regularly making calls & sending photos to the mining officer SDO Jasbir Singh in his mobile no- 9646011721 from his mobile no- 9216001212 but the SDO Jasbir Singh to shelter the respondent no. 9 & 10 has blocked his number which is very much evident from the Screen Shots produced as **Annexure – 9 to 16** of the WhatsApp messages sent to SDO Jasbir Singh by deponent where there is only one tick mark showing that the SDO Jasbir Singh is intentionally not receiving the calls & message.
4. That the Respondent no.9 & 10 is continuously doing illegal mining by digging the lands in Village Akalgarh & neighboring Villages ChaniMakimpur, Dheriwal etc. The Dheriwal Ward no- 42 comes under Municipal Corporation Pathankot.
5. That the office of the Deputy Commissioner Pathankot Respondent no-4, the SSP office Respondent no-6 & Respondent no -5 is within the radius of 3 KM from the site where illegal mining by Respondent no 9 & 10 is being done in day lite & daily 70 Tippers which comes to about 700 sacra/foot raw material is being removed illegally from morning to evening but no action taken.
6. That the deponent even moved complaint before District Commissioner Pathankot Respondent no-4 vide diary no- 659 dated 13/11/2025 Annexure - 17 but no action taken.



Abwird Singh
Deponent

I, the above named deponent, do hereby further solemnly affirm and declare that my above statement is true and correct to the best of my knowledge and belief.

.....Certified that above affidavit was declared
on Oath before me on 13/11/25
At Pathankot by Sh. Arvind Singh
S/W/D/o Sh. Vijay Singh
who is personally identified by
Sh/Smt. Mena Karnaik Adv.
who is personally known to me & explained
to me deponent.

Abwird Singh
Deponent

EN. No. PH/1450/2019

Oath Commissioner

JSH/10
13/11/25

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Annexure - 1

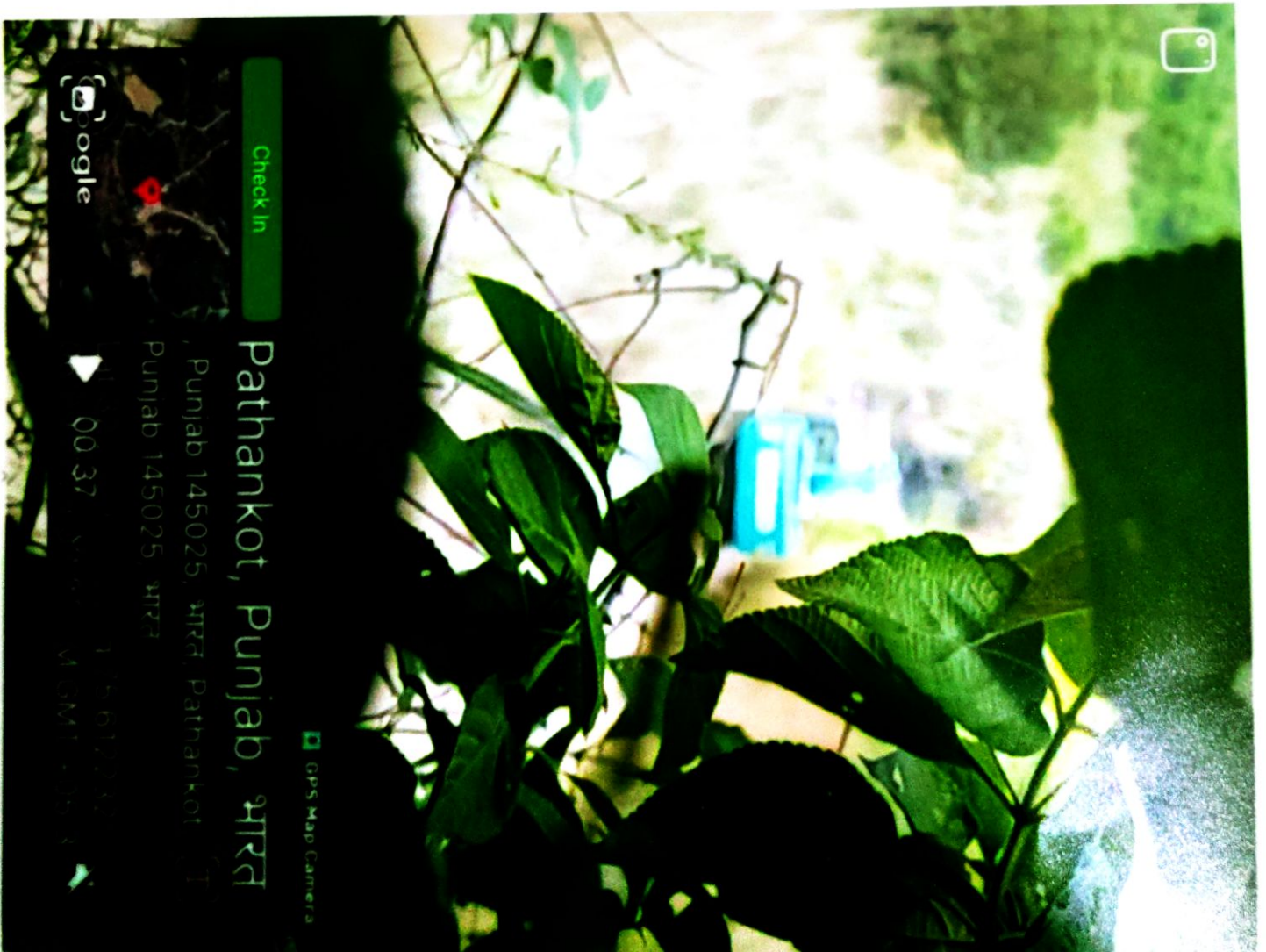


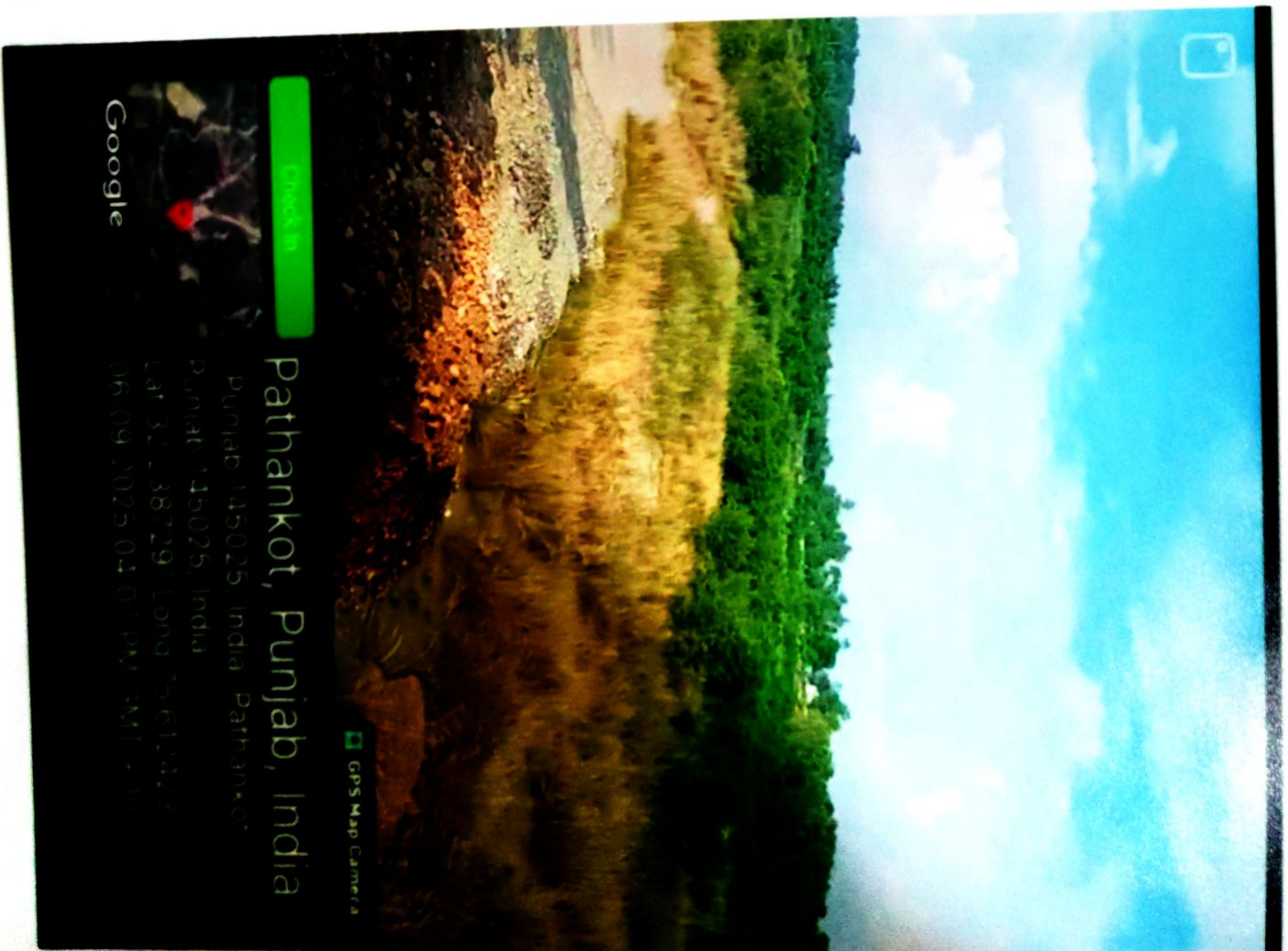
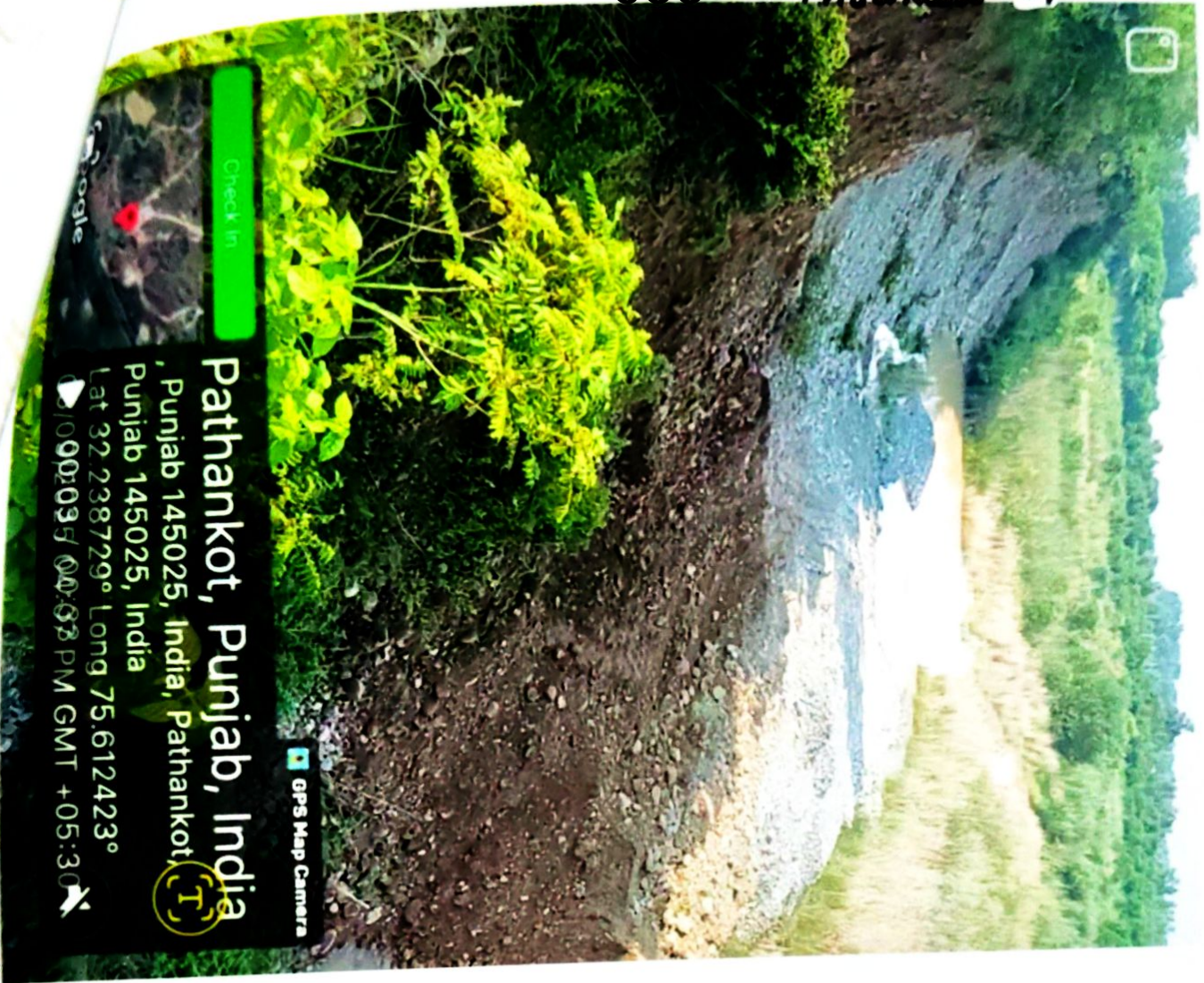


634

Annexure - 3

6








GPS Map Camera

Check In Akalgarh, Punjab, भारत


Akalgarh, Punjab 145025, भारत
 Lat 32.24105° Long 75.615832°
 04/09/2025 06:07 AM GMT +05:30




GPS Map Camera

Check In Akalgarh, Punjab, भारत

Akalgarh, Punjab 145025, भारत
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Annexure-6



ਅਕਾਲਗੜ੍ਹ

Akalgarh, Punjab, India

Unnamed Road, Akalgarh, Punjab
145025, India

Lat 32.24095° Long 75.615817°

15/07/25 06:03:18 AM



ਅਕਾਲਗੜ੍ਹ

Akalgarh, Punjab, India

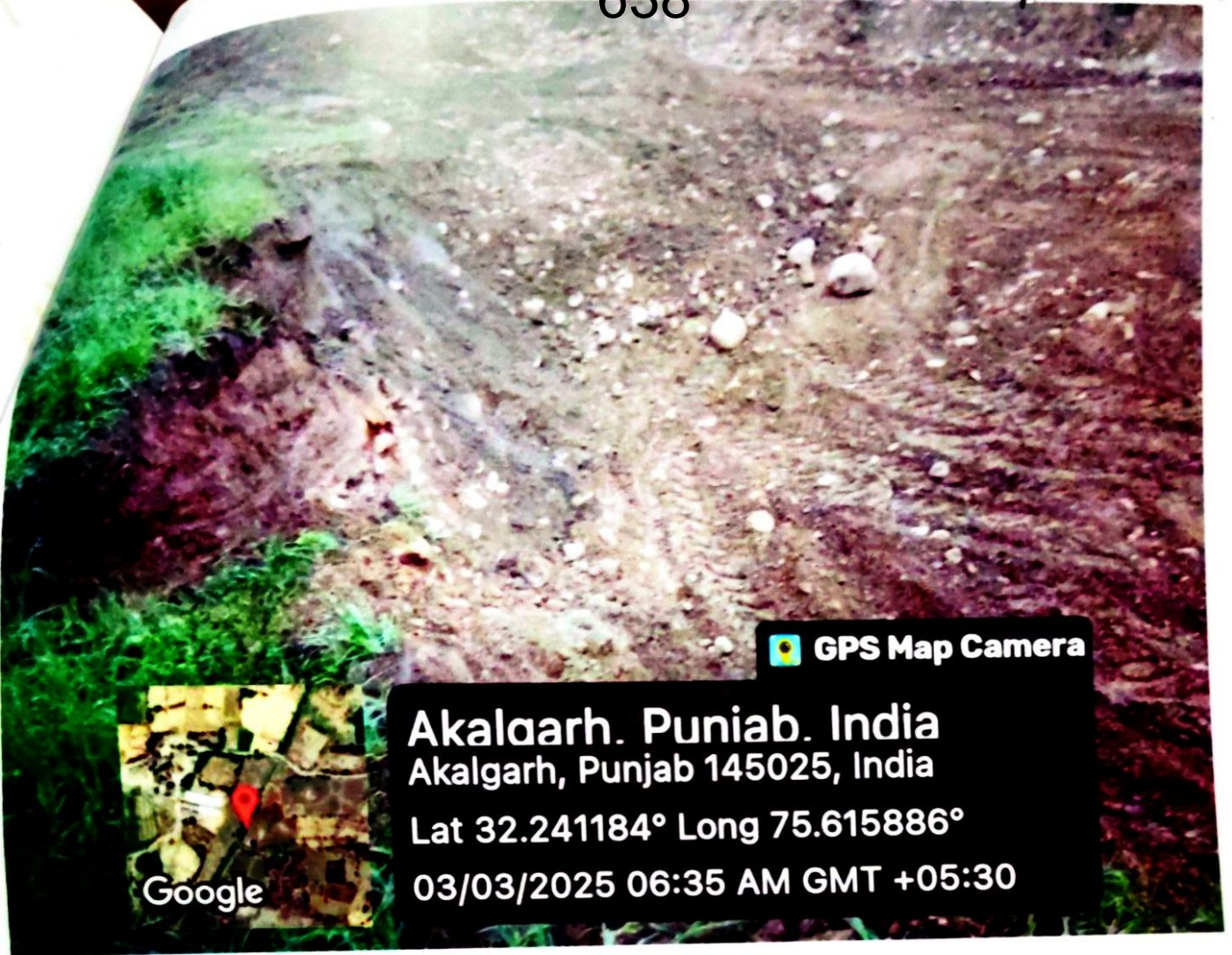
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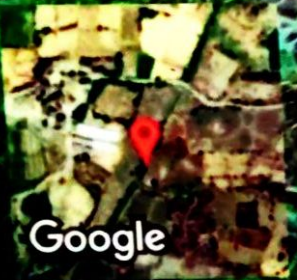
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IK Enterprise
Google



GPS Map Camera

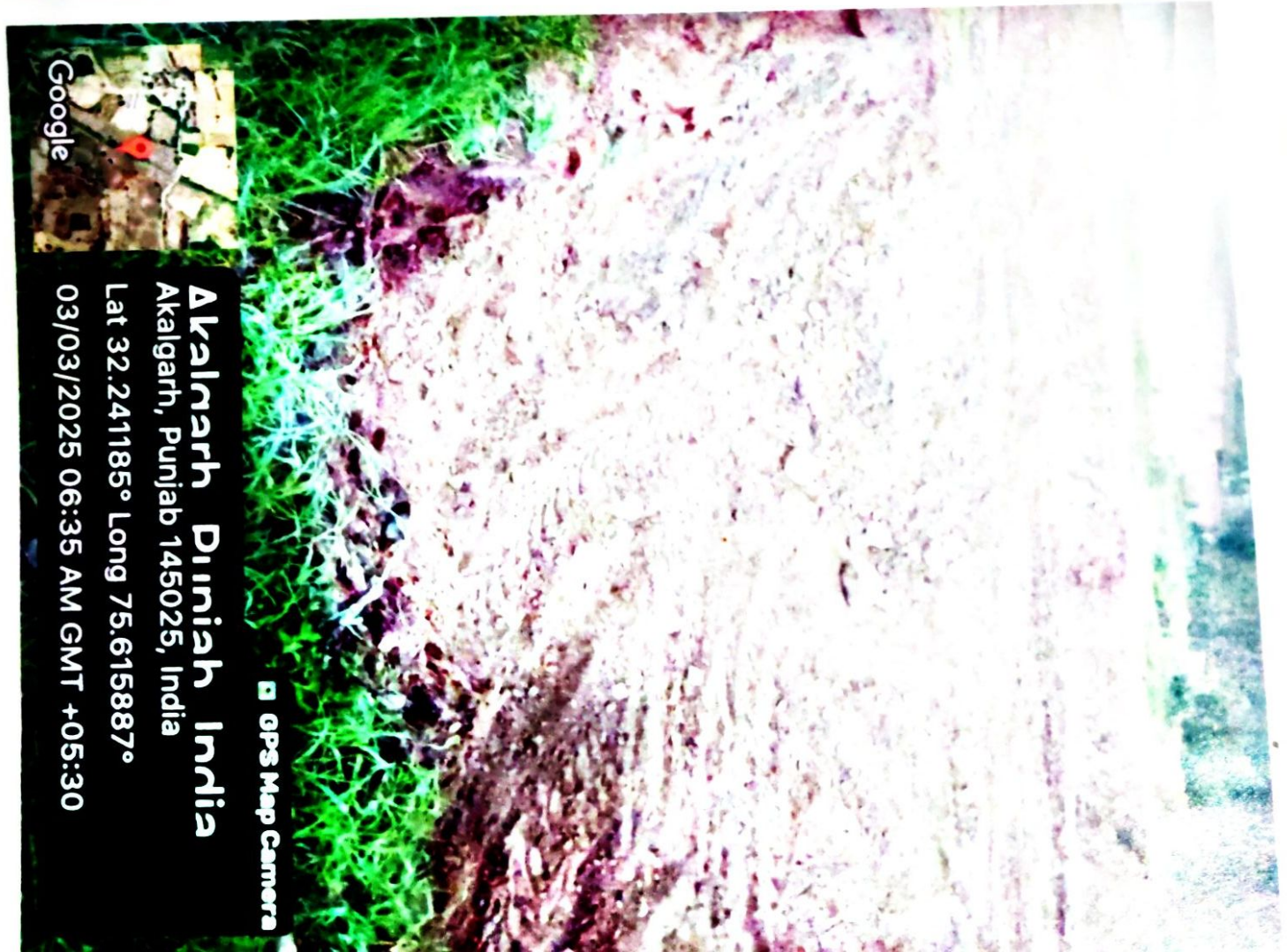


Google

Akalgarh, Punjab, India
Akalgarh, Punjab 145025, India

Lat 32.241184° Long 75.615886°

03/03/2025 06:35 AM GMT +05:30



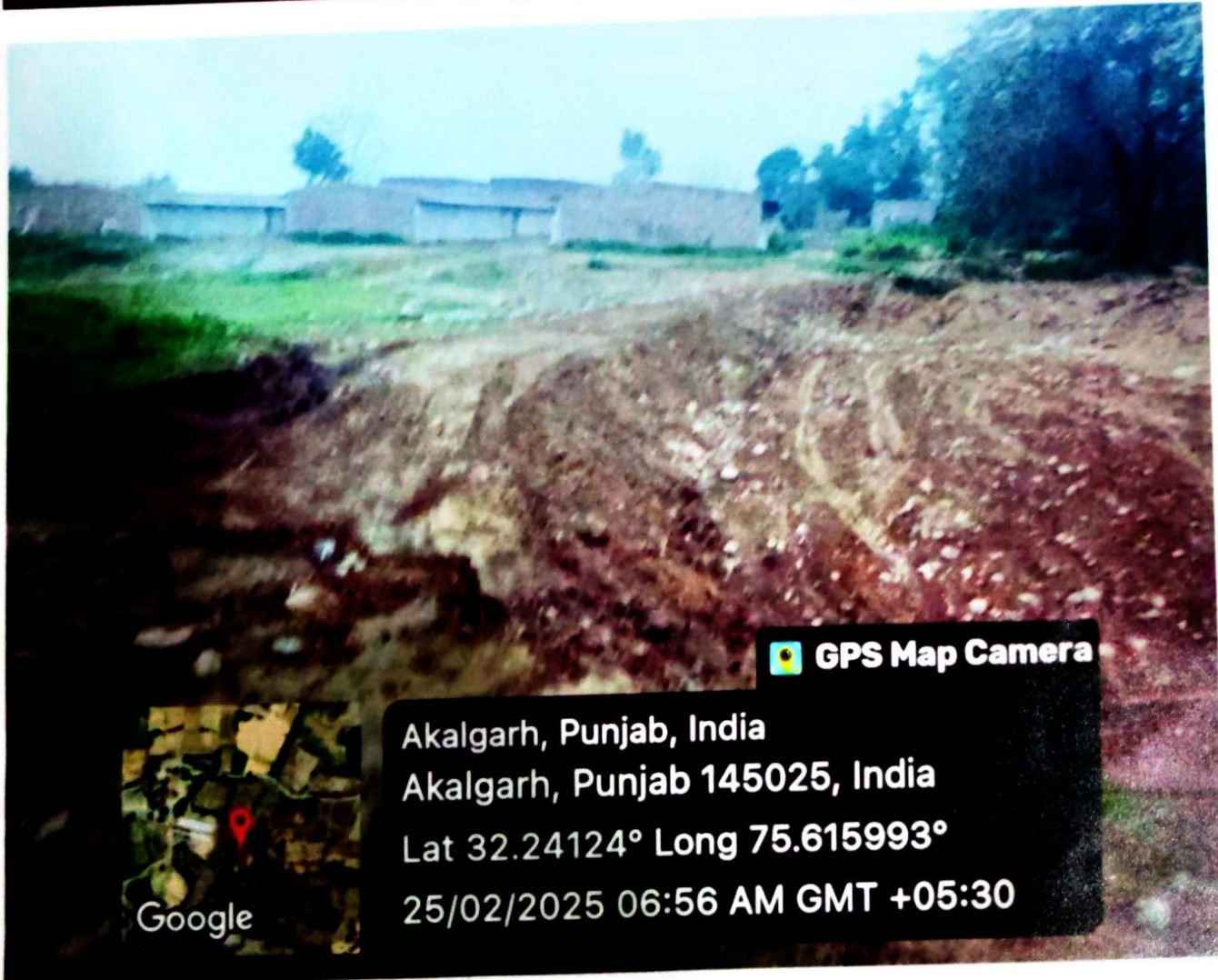
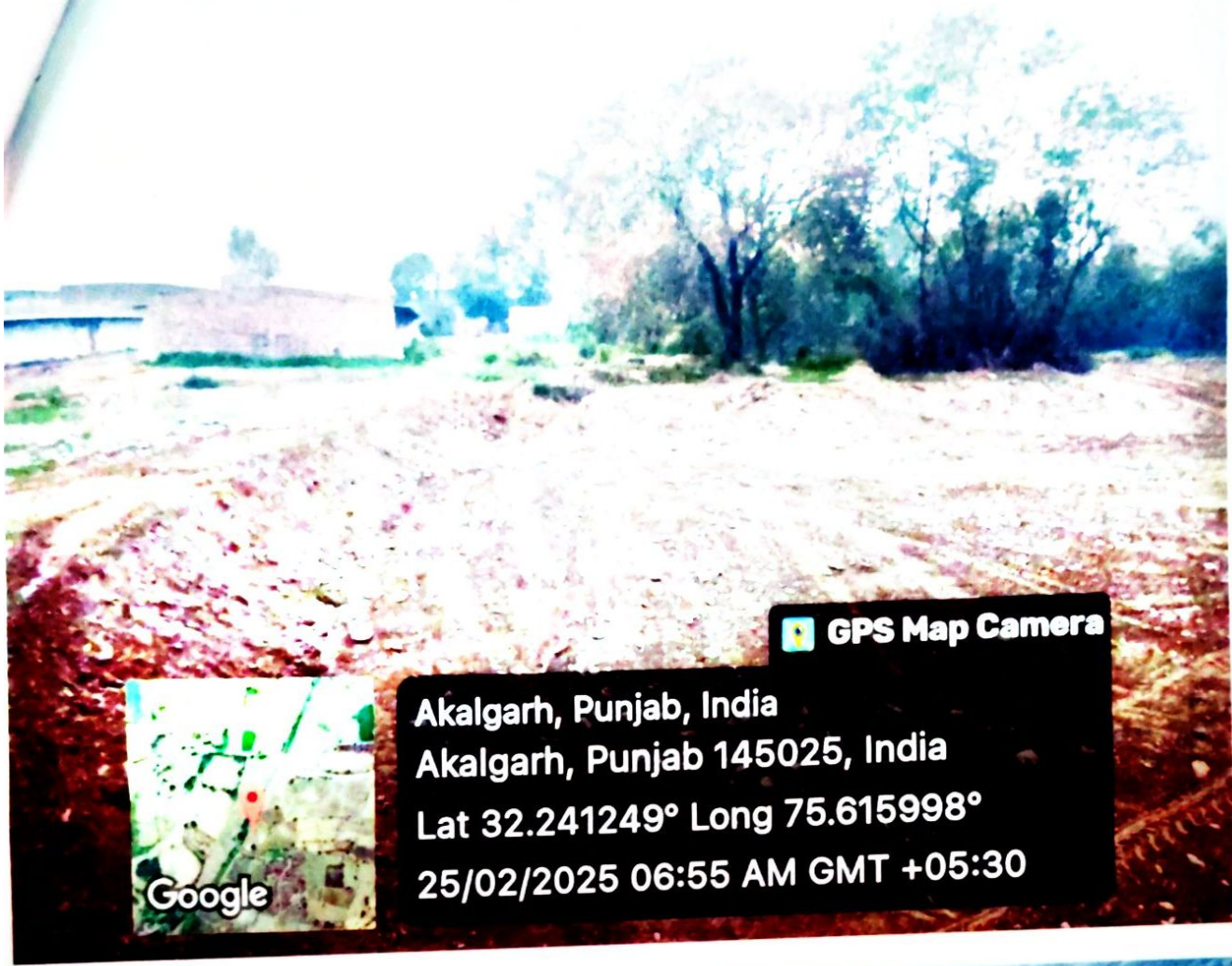
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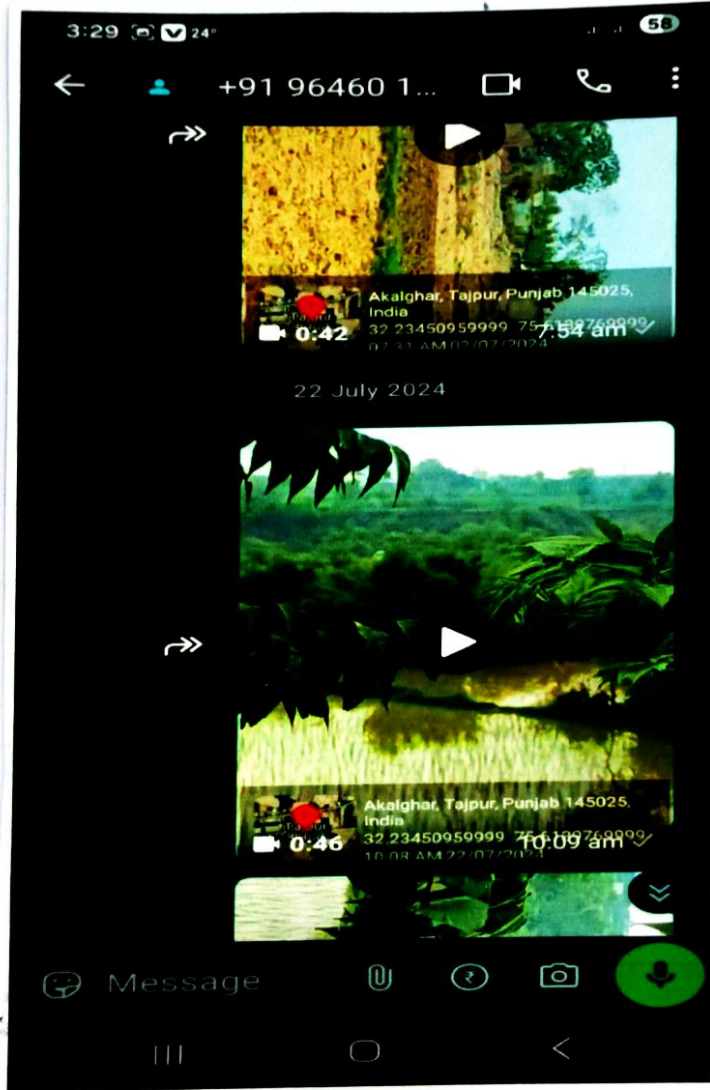
GPS Map Camera

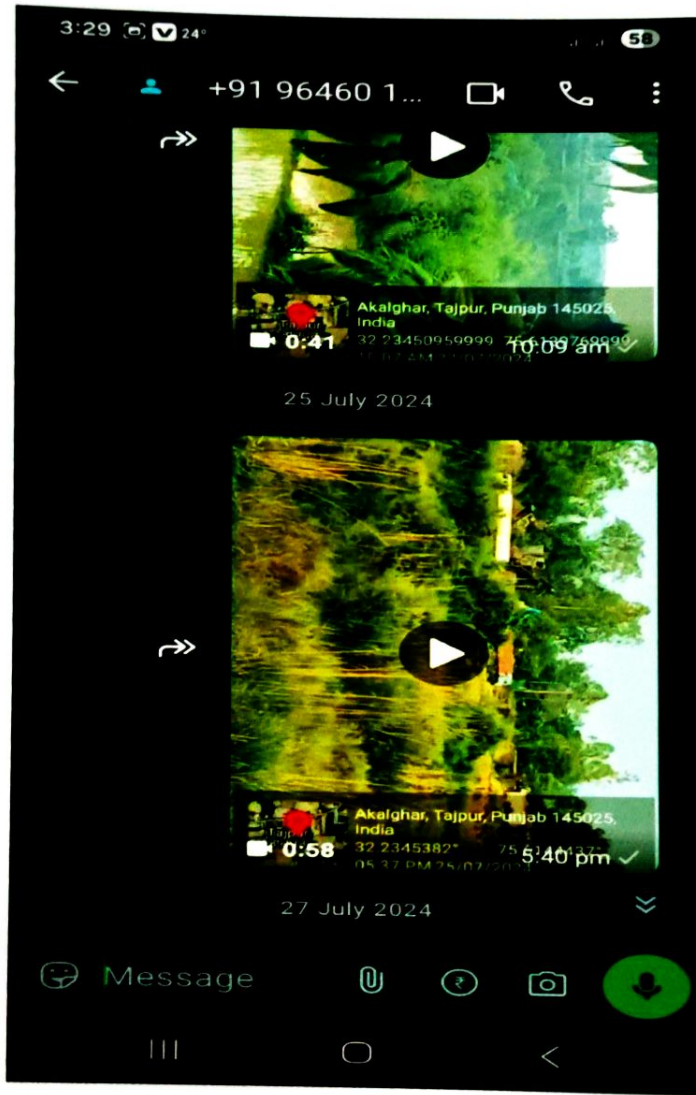
Akalgarh Punjab India
Akalgarh, Punjab 145025, India

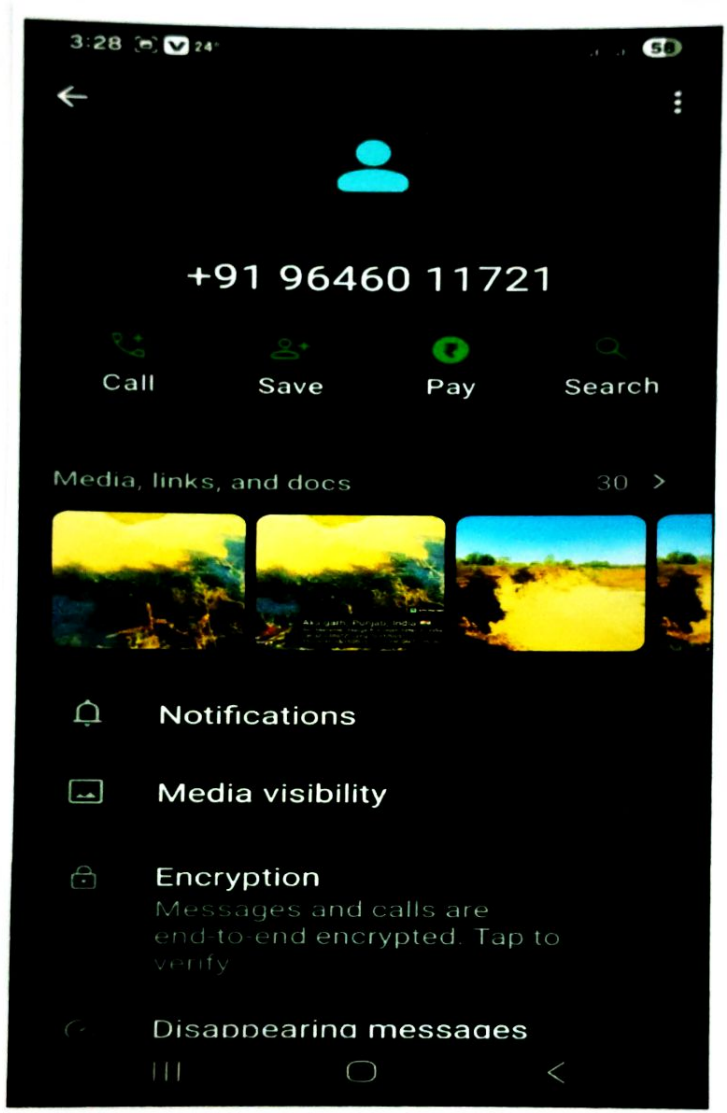
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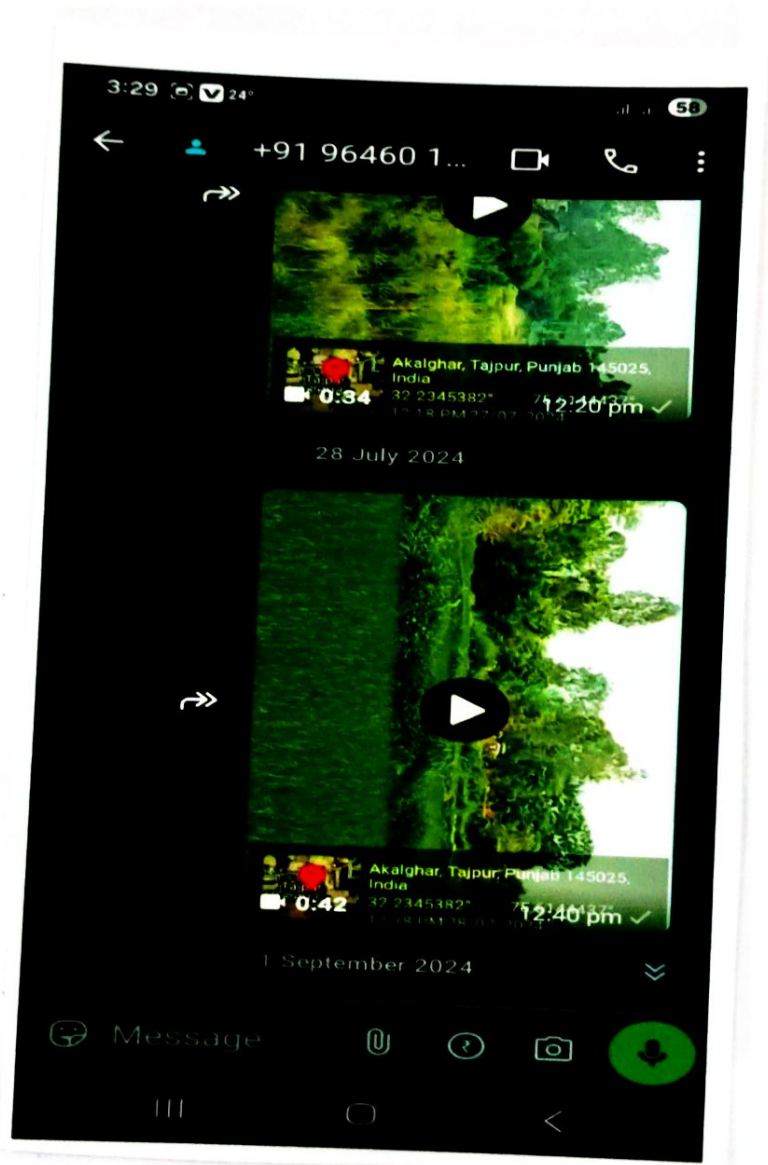
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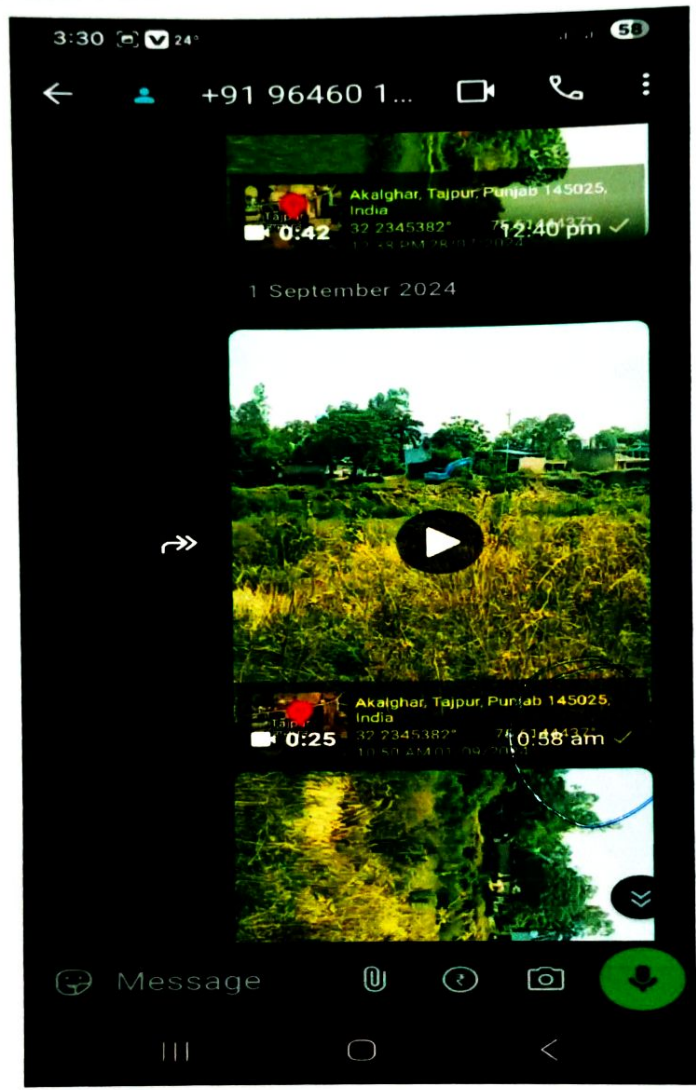


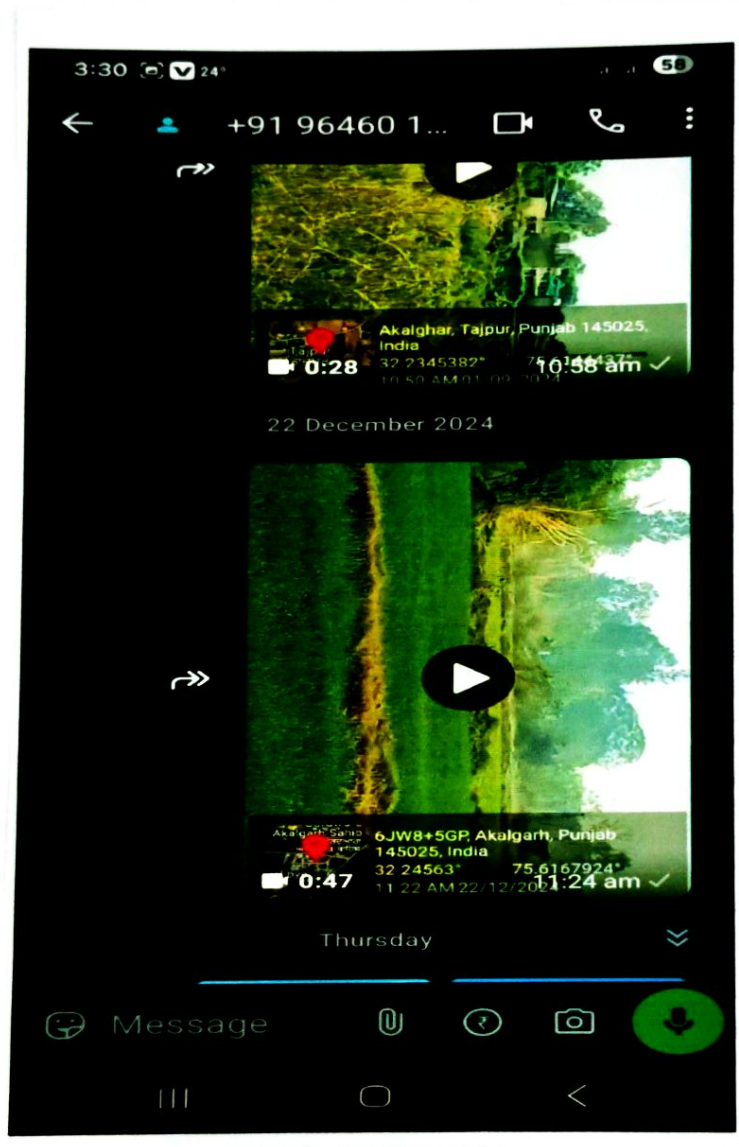


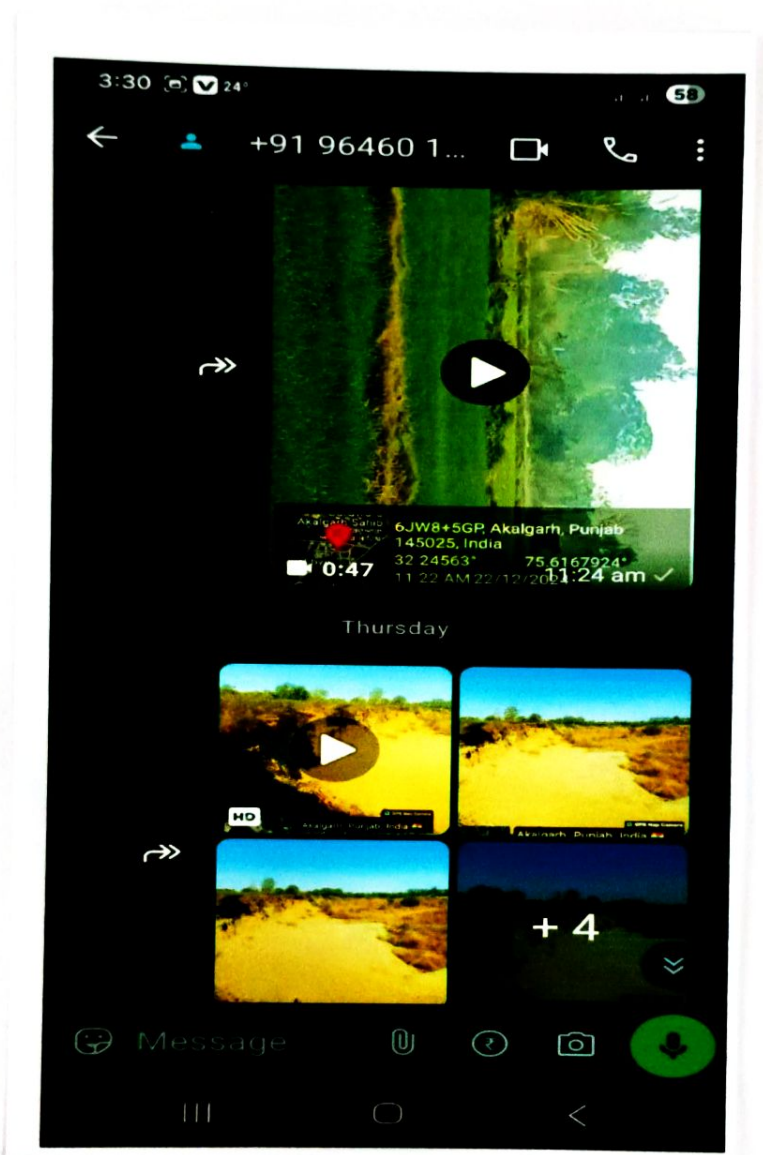


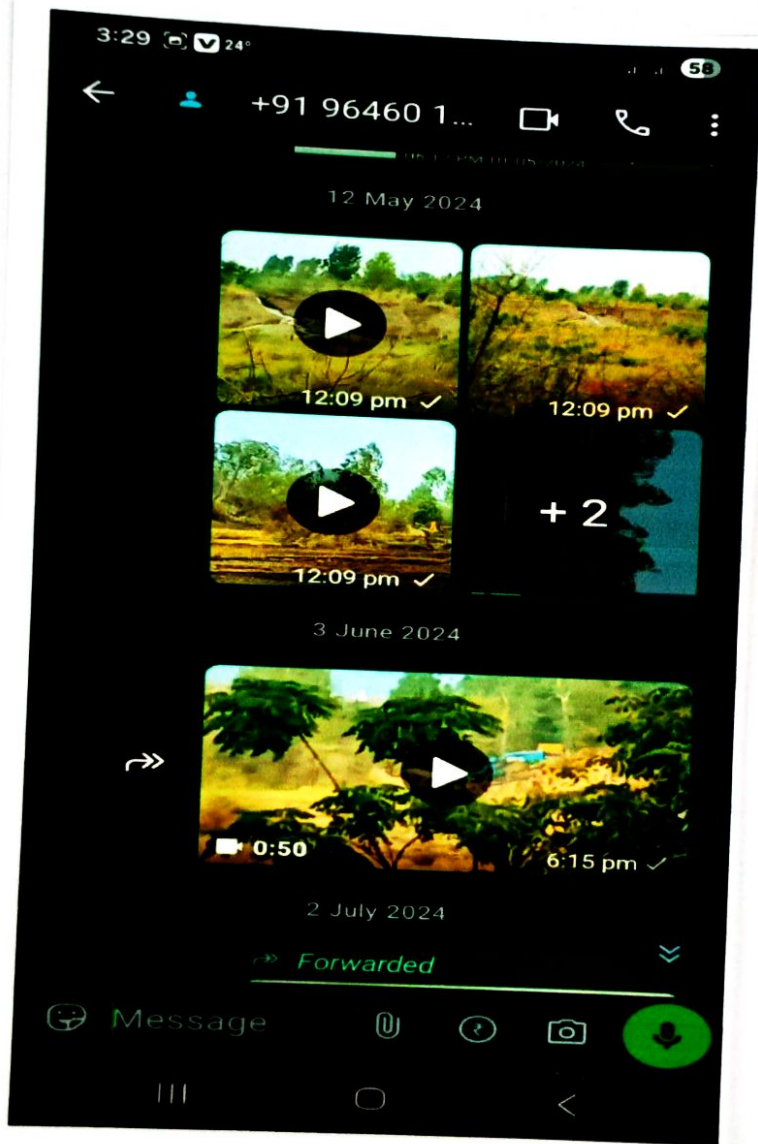












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Annexure - 17

20.

DRA Bson

To,

The Deputy Commissioner

Pathankot

Complaint against Illegal Mining by Mr. Yashpal proprietor of Crusher M/s Vijya Laxmi Gram Udyog in Village Akalgarh, Tehsil & dist Pathankot & neighboring areas.,

Madam,

It is respectfully submitted as under –

1. That the applicant has filed a OA no. 1276_of 2024 titled Sudarshan Singh & Others Vs State of Punjab in which the Hon'ble tribunal vide its order dated 08.11.2024 had stayed the mining activity in Villaghe Akalgarh & had constituted the Joint Committee for ascertaining the extent of illegal mining done by M/s Vijay Laxmi Gram Udyog.
2. That the M/s Vijay Laxmi Gram Udyog village Akalgar, Tehsil & dist Pathankot is continuously digging the land & doing illegal mining activity which is very much in the knowledge of Mining Department & Village Akalgarh is only at a distance of about 5 Km from your office i.e District Administrative Complex.
3. That the photograph taken by the applicant on dated 03.11.2025 & 06.11.2025 of Latitude. 32.236482 & Longitude . 75.601342 attached with the application clearly shows the Pocklane Machines doing the illegal mining & the trucks carrying the raw material.

Therefore in view of above you are requested to take the necessary action against M/s Vijay Laxmi Gram Udyog Village Akalgar, Tehsil & dist Pathankot & its Proprietor Yashpal & the other persons involved.

Dated – 12.11.2025

Sudarshan Singh
Complainant

Sudarshan Singh
S/o SHRI. BISHAMBER SINGH
R/O NEHRU NAGAR, DHAKI ROAD
TEHSIL & DISTRICT PATHANKOT
PUNJAB – 145001
Email - shokathakur@gmail.com
Contact- 9888274446

13/11/25